

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 1113/04

Jabalpur this the 5th day of January, 2005

Hon'ble Mr. Madan Mohan, Judicial Member

Smt. Aruna Sharma, W/o Shri
Bodh Raj Sharma, aged about 58 years, R/o
69/17 South T.T. Nagar, Bhopal(M.P)

Applicant

(By Advocate –Shri M.K. Verma)

Versus

1. Union of India, through
Ministry of Social Justice &
Empowerment, Shastri Bhawan,
New Delhi.
2. Secretary National Commission
for Scheduled Cast & Scheduled Tribe,
5th Floor, Loknayak Bhawan,
Khan Market, New Delhi.
3. The Director, Nation Commission for
Scheduled Caste and Scheduled Tribe,
Room No.309, Nirman Sadan,
Arera Hills, Bhopal(M.P)



4. Ramesh Chandra Durga, Director,
National Commission for
Scheduled Caste and Scheduled
Tribe, Room No.309, Nirman
Sadan, Arera Hills Bhopal(M.P) Respondents

(By Advocate – Shri Manish Chourasia)

ORDER (Oral)

Heard the learned counsel for the parties.

2. The learned counsel for the respondents has produced a copy of order dated 30.12.2004 by which the transfer order of the applicant has been cancelled which is taken on record. In view of the aforesaid order the OA has become infructuous. Accordingly, the OA is dismissed as infructuous.

(Madan Mohan)
Judicial Member

Issued
on 19.1.03
BB